SHRI A. G. KULKARNI: So many incidents of this type are being mentioned... (Interruptions). They should be ashamed of it. (Interruptions.

SHRIMATI PURABI MUKHOPA-DHYAY (West Bengal): I will just hand over this letter to you, Sir, which has been written by a woman about rape and molestation. I could give it to you because I would not have the time to read it... (Interruptions).

THE VICE-CHAIRMAN (SHRI R. R. MORARKA): I have called Mr. Barman,

## REFERENCE TO THE REPORTED SECESSIONIST MOVEMENT IN NORTH BENGAL

SHRI PRASENJIT BARMAN (West Bengal): Mr. Vice-Chairman, Sir, with your permission, I rise to mention matter of urgent public importance to draw the attention of this House as well as of the Central Government to a very serious situation prevailing in North Bengal. Everyday, alarming reports are coming in the press that a movement in the name of Uttrakhand Movement is going on in North Bengal. These reports have gained much importance as some of the Ministers of the Left Front Government in Bengal, including the Chief Minister, and the Left Front Party leaders including Shri Promod Das Gupta, the Chairman of the Left Front Committee have issued statements and made observations on this so-called Uttrakhand Movement, Not only this, Sir, Shri Jyoti Basu, the Chief Minister of West Bengal, along with some of his Cabinet colleagues and Left Front leaders and the West Bengal Government's top officials, like the Home Secretary and the I.G P., have rushed to North Bengal, particularly, to Cooch Bihar make an on-the-spot study of situation. A public meeting was called at Cooch Behar on the 6th July 1980, which was addressed by the Chief Minister, some of his Cabinet colleagues and some Left Front leaders to decry this movement. It is

true that there is a political party, named, Uttrakhand Party which demands a separate State consisting of North Bengal districts, that is, Cooch Behar, Jalpaiguri, Darjeeling, West Dinappore and Malda. Sir, this party with this particular demand is not of recent origin. It has been there for quite a long time. At least since 1962, this party has been contesting elections, though unsuccessfully. Elements like Amra Bengali there. But, Sir, the Uttrakhand Party and the Amra Bengali have very few supporters but still propaganda being made by the Left Front Ministers in the Government and the party leaders in such a dimension that people are getting panicky. The most unfortunate part of it is that they are accusing many political and social organisations and individuals, particularly belonging to the Scheduled Castes and Scheduled Tribes who are of local origin. They are accusing one organisation, called. North Bengal Scheduled Castes and Scheduled Tribes Association. Their fault is..(Time bell Sir, I shall require rings). more time.

THE VICE-CHAIRMAN (SHRI R. R. MORARKA): Three minutes are permitted for a special mention.

SHRI PRASENJIT BARMAN: You please grant me two minutes more. So, Sir, their fault is that they are demanding judicial inquiry into the incidents of Toofanganj in which a group of 300 or more of the Scheduled Castes and Scheduled 'Tribe persons were lathi-charged and fired upon by the police. Some of them were beaten by the CPM party people. One of the seriously injured persons has died as a result of this. They are demanding a judicial inquiry into these incidents. But they are not conceding, the Left Front Government is not conceding this demand. They are also accusing the Congress(I). The fault of the Congress(I) is this. They are supporting the demand of the North Bengal Scheduled Castes and Scheduled Tribes

Association They are accusing particularly those persons in the Congress(I), belonging to the Scheduled Castes and the Scheduled Tribes communities. The Chief Minister, Mr. Jyoti Basu, is reported to have mentioned my name in this connection. This has been reported in the 'Amrita Bazar Patrika' yesterday. It says:

69

"On his return from North Bengal, Mr. Basu said that one of the Congress(I) Rajya Sabha Members had submitted a memorandum to the Government demanding a separate State comprised of the five North Bengal districts. Facts reveal that secessionists were drawing support from the Congress(I), he claimed."

As far as I am concerned, I can say that I was never a supporter of the Uttrakhand movement and I am, still, not a supporter of the Uttrakhand movement. I have also not submitted any memorandum either to the Central Government or to the State Government. I can challenge the Chief Minister in this connection. Let him prove it. If the memorandum is with his Government, then, let him publish it. I can say that I have not submitted any such memorandum. Fortunately, the Minister of State of Home Affairs, Mr. Makwana, is here. He can say whether I have submitted any such memorandum. But still, the Front Government, particularly, the Chief Minister, is accusing Congress(I) people, accusing me and he has brought in my name in this connection. Sir, a serious situation is developing in North Bengal. through you, I would request Central Government to make an onthe-spot study of the situation so that the Left Front Government and Left Front party leaders, do not turn North Bengal into another Tripura, where they have done similar things. Moreover, Sir, I would request the Central Government to see that a judicial inquiry is held into the incidents at Toofanganj. Mr. Jyoti Basu domanding a judici-1 inquire into

the incidents at Bijni. I do not say that he is not demanding it rightly. I say, he is demanding it rightly. Then, why does he not concede this demand for a judicial inquiry into the incident of Toofanganj? Hence Sir, I would once again request the Central Government to make an onthe-spot study of the situation and take appropriate steps. Otherwise, they will turn, West Bengal also into another Tripura.

## REFERENCE TO THE REPORTED ASSAULTS ON TEXTILE WORKERS IN MODI MILL BY ANTI SOCIAL ELEMENTS

श्री सदाशिव बागाईतकर (महाराष्ट्र) । उपसभाध्यक्ष महोदय, मैं एक शर्मनाक कांड जो मोदी नगर, उत्तर प्रदेशी में पुलिस द्वारा रचाया जा रहा है वह श्रापके समक्ष रखना चाहता हूं। मोदी नगर में 31 मई से 15 हजार सूती कपड़ा मिल मजदूरों की हड़ताल चल रही है वह श्रमन के साथ चल रही हैं। उर.को तोड़ने में मोदी साहब श्रसफल रहे हैं भीर उसको तोड़ने के लिए मोदी साहब श्रव पुलिस, गुण्डों भ्रौर कांग्रेस (भ्राई) के लोगों को साथ मिला **क** र मजदूरों पर हमला कर रहे हैं... (Interruptions)

श्री महेन्द्र मोहन मिश्र (बिहार) : बिह्कुल फाल्स...

श्री सदाशिव बागाईतकर: फाल्स-दाल्स कहने से पहले श्राप बात को तो समझ लीजिये । केसरी जी श्राप श्रपने मिलों से किहये कि वे समझ लें । मेरे पास तीन जुलाई की प्रधान मंत्री जी को लिखी हुई चिटठी है। श्रापके जिलाधीश